



\$~A-2 & 3

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **EFA(OS) (COMM) 3/2020, CM APPLs. 8285/2020 & 12902-03/2021**

M/S AEZ INFRATECH PVT LTDAppellant
Through: Mr. Praveen K Sharma, Advocate
with Mr. Sahil Nagpal, Advocate.

Versus

M/S SOMANI WORSTED LTD & ORSRespondents
Through: Ms. Kanika, Advocate.

+ **EFA(OS) (COMM) 5/2021, CM APPLs. 12808-09/2021**

MR. SANJEEV JAI NARAIN AEREN & ANR.Appellants
Through: Mr. Praveen K Sharma, Advocate
with Mr. Sahil Nagpal, Advocate.

Versus

M/S SOMANI WORSTED LIMITED & ORS.Respondents
Through: Ms. Kanika, Advocate.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MS. JUSTICE ASHA MENON

ORDER

%

29.04.2021

These matters have been heard by way of video conferencing.

The Hon'ble Division Bench did not assemble today.

Re-notify on 01st June, 2021.

By Order

COURT MASTER)

APRIL 29, 2021/TS